

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) No such proposal is under the consideration of Government.

(b) and (c). Do not arise.

Trombay Fertilizer Factory

387. Shrimati Jyotsna Chanda: Will the Minister of Petroleum and Chemicals be pleased to state:

(a) whether the Trombay factory of the Fertilizer Corporation has gone into production;

(b) if so, what will be the annual production; and

(c) the amount of money involved?

The Minister of State in the Ministry of Petroleum and Chemicals (Shri Alagesan): (a) Yes. Trial production is in progress.

(b) The factory is installed to produce 99,000 tonnes of urea and 330,000 tonnes of nitrophosphate.

(c) Total cost of the Project is estimated to be about Rs. 36.38 crores.

यूगोस्लाविया से पेट्रोल के उत्पाद

388. श्री योनेन्द्र झा : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या भारत को पेट्रोल तथा पेट्रोल के अन्य उत्पादों की सप्लाई के लिए सरकार ने युगोस्लाविया सरकार से एक करार किया है; और

(ख) यदि हाँ, तो उसकी मुख्य बातें क्या हैं ?

पेट्रोलियम और रसायन मंत्री (श्री हुनायून् कबिर) : (क) जी, नहीं ।

(ख) प्रश्न नहीं उठता ।

Re-imposition of Black-out

389. Shri Kajrolkar: Will the Minister of Home Affairs be pleased to state:

(a) whether the black-out has been re-imposed in some parts of the country;

(b) if so, in which parts;

(c) for how long this black-out is to be continued; and

(d) whether Pathankot was again attacked by the Pakistanis after the cease-fire agreement?

The Deputy Minister in the Ministry of Home Affairs (Shri L. N. Mishra): (a) No, Sir.

(b) and (c). Do not arise.

(d) No, Sir.

Beating of Students

390. Shri Vishram Prasad: Will the Minister of Education be pleased to state:

(a) whether it is a fact that a boy was beaten to death by a school teacher in Delhi; and

(b) if so, whether Government propose to issue uniform instructions to all the educational institutions in India in this regard?

The Minister of Education (Shri M. C. Chagla): (a) No, Sir; this has not been proved by the enquiries made so far.

(b) No, Sir. The State Governments and Union Territory Administrations are competent to issue such instructions. Delhi Administration and municipal bodies have also issued instructions already.

Setting up of New University in U.P.

391. Shri K. C. Pant: Will the Minister of Education be pleased to state:

(a) whether one more University is proposed to be set up in Uttar Pradesh during the Third Plan period;